

DEPARTMENT OF TRADE & TAXES,
GOVT. OF NCT OF DELHI,
VYAPAR BHAWAN, IP ESTATE, NEW DELHI

No. F. 2(29)/L&J/2017-18/1791-94
CD No. 105446631

Dated: 11/03/2019

ORDER

In exercise of the powers conferred upon me by sub-section (1) of section 5 read with clause (91) of section 2 of the Delhi Goods and Service Tax Act, 2017 and the rules framed there-under, I, H. Rajesh Prasad, Commissioner (STATE TAX) Delhi, do hereby authorize Sh. Alok Sharma, Assistant Commissioner to enroll GST Practitioner, in pursuance of Section 48 of DGST Act, 2017 and declare him as the Proper Officer, u/s 2(91) of DGST Act, 2017, in place of Sh. Jitendra Kr. Arora, AC transferred.




(H. RAJESH PRASAD, IAS)
COMMISSIONER (STATE TAX)

Copy to:-

1. Sh. Alok Sharma, Asst. Commissioner.

Copy for information to:-

1. All Spl. Commissioners/Addl. Commissioners/Joint Commissioners.
2. Manager (EDP)-for uploading on website.
3. Asstt. Commissioner (HR).
4. Guard file.



Assistant Commissioner (L&J)

2130/EDP
11/3/19

SEA
SAC (MS)

11/3/19
12/03/19